NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 208/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Arklite Speciality Lamps Ltd.

SECTION OF THE COMPANIES ACT: 14(1) & 18 of the Companies Act 2013.

DESIGNATION

S. No. NAME

V S Ichanvalkan PCS

Regnertad for compliance for issue of notion to creditors.

Adjourned 20.11.17

ORDER

C.S.P. No. 208/14(1)&18/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to 20.11.2017.

Sd/-

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 13.10.2017

M.K. Shrawat Member (Judicial)